

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K R T Mills Pvt Ltd
Vs
Kikani International Pvt Ltd

MAIN PETITION NUMBER : IBA/587/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1319(CHE)/2024; IA(IBC)/1320(CHE)/2024; IA(IBC)/704(CHE)2023

ORDER

IA(IBC)/1319(CHE)/2024; IA(IBC)/1320(CHE)/2024

Present: Ld. Counsel Shri. B Sarath Babu for the Applicant.

IA(IBC)/1319(CHE)/2024 has been filed seeking extension of liquidation timeline for a period of three months from 01.05.2024 till 31.07.2024.

IA(IBC)/1320(CHE)/2024 has been filed seeking condonation of delay of 15 days in filing IA/1319/2024.

Having gone through the reasons stated in the application, delay is condoned and liquidation timeline is extended till 31.07.2024.

Both IAs are accordingly **disposed of**.

IA(IBC)/704(CHE)2023

Present: Ld. Counsel Shri. B Sarath Babu for the Applicant.

Ld. Counsel Shri. Mandeep Singh Saluja for the Respondent.

Arguments partly heard.

Ld. Counsel for the parties are directed to file written synopsis not exceeding three pages.

List the application for final hearing on **02.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)